

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGE (JUNIOR DIVISION)S – Transfers and Postings of Civil Judges (Junior Division) – ORDERS - ISSUED.

ROC.NO.392/2025-B.SPL.

NOTIFICATION NO.427–B.SPL.

DATED:22.04.2025.

The High Court made the following Transfers and Postings of Civil Judges (Junior Division):-

The Civil Judges (Junior Division) mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	ON RELIEF SMT. E.PRATHIBA I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Ananthapuramu.	Principal Civil Judge (Junior Division), Proddatur, Kadapa District, Vice Smt. R.Harika transferred.	-	Additional Civil Judge (Junior Division), Proddatur, Kadapa District.
2.	SRI J.SUJIN KUMAR Special Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act-cum-II Additional Civil Judge (Junior Division), Ananthapuram.	II Additional Civil Judge (Junior Division), Sattennapalli, Guntur District, Vice Sri Mohammed Gouse transferred.	I Additional Civil Judge (Junior Division), Ananthapuramu	I Additional Civil Judge (Junior Division), Sattennapalli, Guntur District.

3.	MS. K.RAMYA SAI Principal Civil Judge (Junior Division) -cum- Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Puttur, Chittoor District, Vice Sri V.Gopala Krishna transferred.	Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District	Principal Civil Judge (Junior Division), Puttur Chittoor District.
4.	SMT. S.RAJYA- LAKSHMI Principal Civil Judge (Junior Division) -cum- Judicial Magistrate of First Class, Hindupur, Ananthapuramu District.	Additional Civil Judge (Junior Division) Narsapur, West Godavari District, Vice Sri Kanchi Srinivas transferred.	Civil Judge (Junior Division) Madakasira, Ananthapuramu District.	Principal Civil Judge (Junior Division), Narsapur, West Godavari District.
5.	MS. S.PRATHIMA Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kadiri, Ananthapuramu District.	Civil Judge (Junior Division), Banaganapalle, Kurnool District (Post Kept Vacant)	Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District	I Additional Civil Judge (Junior Division), Dhone, Kurnool District.
6.	MS. P.MEENAKSHI SUNDARI I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, Kadiri, Ananthapuramu District.	Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Naidupet, Nellore District, Vice Ms.P.Samyuktha transferred.	Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District	Principal Civil Judge (Junior Division), Gudur, Nellore District.
7.	SRI B.SUBHAN Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kalyandurg, Ananthapuramu District.	Principal Civil Judge (Junior Division), Madanapalle, Chittoor District (Post Kept Vacant)	Civil Judge (Junior Division), Rayadurg, Ananthapuramu District.	II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District.

8.	SRI MUZEEB PASAPALA SYED I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, Penukonda, Ananthapuramu District.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Puttaparthi, Ananthapuramu District, Vice Sri K.Rakesh transferred.	Principal Civil Judge (Junior Division), Penukonda, Ananthapuramu District.	Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District
9.	SRI K.RAKESH Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Puttaparthi, Ananthapuramu District.	I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, Penukonda, Ananthapuramu District, Vice Sri Muzeeb Pasapala Syed transferred.	Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District	Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District
10.	SRI S.SRINIVAS III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, (Juvenile Court), Chittoor	Principal Civil Judge (Junior Division), Piler, Chittoor District (Post Kept Vacant)	IV Additional Civil Judge (Junior Division), Chittoor.	He shall take charge of his post and also the post of Additional Civil Judge (Junior Division), Piler from Civil Judge (Junior Division), Vayalpadu, Chittoor District.
	Sri S.Srinivas after assumption of charge as Principal Civil Judge (Junior Division), Piler, he shall be in FAC to the post of Additional Civil Judge (Junior Division), Piler until further orders.			
11.	SRI S.VISHNU VARMA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nagari, Chittoor District.	Civil Judge (Junior Division), Venkatagiri, Nellore District Vice Smt. O.Anusha transferred.	Principal Civil Judge (Junior Division), Puttur, Chittoor District.	Principal Civil Judge (Junior Division), Gudur, Nellore District.

12.	MS. N.GAYATHRI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Piler, Chittoor District.	Principal Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Gannavaram, Krishna District, (Post Kept Vacant)	Civil Judge (Junior Division), Vayalpadu, Chittoor District.	She shall take charge of her post and also the post of Additional Civil Judge (Junior Division), Gannavaram from V Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
Ms. N.Gayathri, after assumption of charge as Principal Civil Judge (Junior Division), Gannavaram, she shall be in FAC to the post of Additional Civil Judge (Junior Division), Gannavaram, until further orders.				
13.	SRI V.GOPALA KRISHNA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Puttur, Chittoor District.	Principal Civil Judge (Junior Division), Tuni, East Godavari District, Vice Sri K.Bala Koteswara Rao transferred.	Principal Civil Judge (Junior Division), Puttur Chittoor District.	He shall take charge of his post and also the post of Additional Civil Judge (Junior Division), Tuni from Additional Civil Judge (Junior Division), Pithapuram, East Godavari District
Sri V.Gopala Krishna, after assumption of charge as Principal Civil Judge (Junior Division), Tuni, he shall be in FAC to the post of Additional Civil Judge (Junior Division), Tuni, until further orders.				
14.	SMT. Y.SARITHA V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.	Principal Civil Judge (Junior Division), Badvel, Kadapa District (Post Kept Vacant)	III Additional Civil Judge (Junior Division), Tirupati, Chittoor District.	Additional Civil Judge (Junior Division), Badvel, Kadapa District
15.	SMT. M.JAGADEESWARI I Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	I Additional Civil Judge (Junior Division) , Guntur (Post Kept Vacant)	III Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	II Additional Civil Judge (Junior Division) , Guntur

16.	SMT. P.SAI SUDHA IV Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	Principal Civil Judge (Junior Division) Machilipatnam, Krishna District, Vice Smt. Devi Sai Srivani transferred.	V Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.
17.	MS. A.HIMABINDU Principal Civil Judge (Junior Division), Amalapuram, East Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jaggaiahpet, Krishna District, Vice Ms. K.Sravani transferred.	Additional Civil Judge (Junior Division), Amalapuram, East Godavari District.	She shall take charge of her post and also the post of Additional Civil Judge (Junior Division), Jaggaiahpet from VI Additional Judicial Magistrate for trial of cases under MV Act(Mobile Court)-cum-VI Additional Civil Judge (Junior Division), Vijayawada.
	Ms. A.Himabindu, after assumption of charge as Principal Civil Judge (Junior Division), Jaggaiahpet, she shall be in FAC to the post of Additional Civil Judge (Junior Division), Jaggaiahpet, until further orders.			
18.	Ms. M.PRASANNA LAKSHMI II Additional Civil Judge (Junior Division), Kakinada, East Godavari District. (notified as CID Court)	Additional Civil Judge (Junior Division) Mangalagiri, Guntur District, Vice Sri K.Suresh Babu transferred.	I Additional Civil Judge (Junior Division), Kakinada, East Godavari District.	Sri K.Suresh Babu
19.	ON RELIEF Sri K.Suresh Babu, Additonal Civil Judge (Junior Division), Mangalagiri, Guntur.	Principal Civil Judge (Junior Division), Mangalagiri, Guntur, (Post Kept Vacant)	-	He shall regularly assume charge as Principal Civil Judge (Junior Division), Mangalagiri, Guntur, which post he is holding FAC.
20.	SRI G.HARSHA VARDHAN Principal Civil Judge (Junior Division), Peddapuram, East Godavari District.	Civil Judge (Junior Division), Salur, Vizianagaram District, Vice Sri K.Ramesh transferred.	Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.	Additional Civil Judge (Junior Division), Bobbili, Vizianagaram District.

21.	SRI K.BHANU Civil Judge (Junior Division), Prathipadu, East Godavari District.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kalyandurg, Ananthapuramu District, Vice Sri B.Subhan transferred.	Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.	Civil Judge (Junior Division), Rayadurg, Ananthapuramu District.
22.	SRI K.BALA KOTESWARA RAO Principal Civil Judge (Junior Division), Tuni, East Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Ananthapuramu (Notified as CID Court) (Post Kept Vacant)	Additional Civil Judge (Junior Division), Pithapuram, East Godavari District	Smt. E.Prathiba
23.	SMT. SWARNALATHA VOLGA MARKA Additional Civil Judge (Junior Division), Tuni, East Godavari District.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Avanigadda, Krishna District, Vice Sri L.Gopinath transferred.	Additional Civil Judge (Junior Division), Pithapuram, East Godavari District	II Additional Civil Judge (Junior Division) Machilipatnam, Krishna District
24.	MS. V.NAVYA SRI IV Additional Civil Judge (Junior Division) (Juvenile Court), Guntur	III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Ongole, Prakasam District Vice Ms. V.Silpa transferred.	II Additional Civil Judge (Junior Division), Guntur.	II Additional Civil Judge (Junior Division), Ongole, Prakasam District.
25.	SMT. K.SRUTA VINDA VI Additional Civil Judge (Junior Division), Guntur (notified as CID Court)	VII Judicial Magistrate, (Special Mobile Court), Visakhapatnam, Vice Smt. Ms.K.Lalitha Devi transferred.	V Additional Civil Judge (Junior Division), Guntur.	V Additional Judicial Magistrate, Visakhapatnam.

26.	SMT. G.SPANDANA Special Judicial Magistrate of First Class, Excise Court, Guntur	Principal Civil Judge (Junior Division), Yellamanchili, Visakhapatnam District, Vice Ms. P.Swathi Bhavani transferred.	V Additional Civil Judge (Junior Division), Guntur.	I Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
27.	SMT. G.RUKMINI Principal Civil Judge (Junior Division), Bapatla, Guntur District.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Ponnur, Guntur District, (Post Kept Vacant)	Additional Civil Judge (Junior Division), Bapatla, Guntur District.	She shall take charge of her post and also the post of Additional Civil Judge (Junior Division), Ponnur, Guntur District from Principal Civil Judge (Junior Division), Tenali, Guntur District
	Smt. G.Rukmini, after assumption of charge as Principal Civil Judge (Junior Division), Ponnur, she shall be in FAC to the post of Additional Civil Judge (Junior Division), Ponnur, until further orders.			
28.	MS. T.PRAVALIKA I Additional Civil Judge (Junior Division), Narasaraopet, Guntur District.	Civil Judge (Junior Division), Piduguralla, Guntur District, Vice Sri M.Murali Gangadhara Rao transferred.	II Additional Civil Judge (Junior Division), Narasaraopet, Guntur District.	Principal Civil Judge (Junior Division), Gurazala, Guntur District
29.	SRI M.MURALI GANGADHARA RAO Civil Judge (Junior Division), Piduguralla, Guntur District.	Judicial Magistrate of First Class, Rampachodavaram, East Godavari District (Post Kept Vacant)	Principal Civil Judge (Junior Division), Gurazala, Guntur District	VII Additional Civil Judge (Junior Division), Rajamahendra- varam
30.	MS. B.RUPA SREE Additional Civil Judge (Junior Division), Repalle, Guntur District.	Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Kanigiri, Prakasam District, Vice Sri K.Bharath Chandra transferred.	Additional Civil Judge (Junior Division), Repalle, Guntur District.	Civil Judge (Junior Division), Podili, Prakasam District.

31.	SRI MOHAMMED GOUSE II Additional Civil Judge (Junior Division), Sattenapalle, Guntur District.	VI Additional Civil Judge (Junior Division), Guntur, Vice Ms. K.Sruta Vinda transferred.	I Additional Civil Judge (Junior Division), Sattennapalli, Guntur District.	V Additional Civil Judge (Junior Division), Guntur.
32.	SMT. J.NANDINI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadapa. (Juvenile Court, notified as CID Court)	Principal Civil Judge (Junior Division) - cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District, Vice Ms. K.Ramya Sai transferred.	II Additional Civil Judge (Junior Division), Kadapa.	Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District
33.	SMT. HEMA SRAVANTHI JANAKIRAM Special Judicial Magistrate of First Class, Excise Court, Kadapa.	Principal Civil Judge (Junior Division), Bobbili, Vizianagaram District (Post Kept Vacant)	III Additional Civil Judge (Junior Division), Kadapa.	Additional Civil Judge (Junior Division), Bobbili, Vizianagaram District
34.	SMT. R.HARIKA Principal Civil Judge (Junior Division), Proddatur, Kadapa District.	I Additional Civil Judge (Junior Division), (Juvenile Court), Ananthapuramu, Vice Smt. E.Prathibha transferred.	I Additional Civil Judge (Junior Division), Proddatur, Kadapa District.	Smt. E.Prathiba
35.	SRI M.ANIL KUMAR NAIK II Additional Civil Judge (Junior Division), Proddatur, Kadapa District.	Civil Judge (Junior Division), Tadipatri, Ananthapuramu District, Vice Smt. K.Krishnaveni transferred.	I Additional Civil Judge (Junior Division), Proddatur, Kadapa District.	Principal Civil Judge (Junior Division), Gunthakal, Ananthapuramu District.

36.	SMT. V.DEVI SAI SRIVANI Principal Civil Judge (Junior Division), Machilipatnam, Krishna District.	Principal Civil Judge (Junior Division), Repalle, Guntur District, Vice Ms. B.Rupa Sree transferred.	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.	Additional Civil Judge (Junior Division), Repalle, Guntur District.
37.	SMT. N.MARY Court of Special Judicial Magistrate of First Class for trial of Cases under Prohibition & Excise Act-cum-III Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.	Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District, Vice Sri Mohammad Abutalib Parveez Shaik transferred.	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.	Sri Mohammad Abutalib Parveez Shaik.
38.	ON RELIEF SRI MOHAMMAD ABUTALIB PARVEEZ SHAIK, Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.	Principal Civil Judge (Junior Division), Eluru, West Godavari District (Post Kept Vacant)	-	He shall regularly assume charge as Principal Civil Judge (Junior Division), Eluru, West Godavari District, which post he is holding FAC.
39.	SMT. M.VENKATA VAHINI Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Chirala, Prakasam District, Vice Smt. Shaik Rehana transferred.	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.	Civil Judge (Junior Division), Parchur, Prakasam District.
40.	SRI L.GOPINATH Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Avanigadda, Krishna District.	Civil Judge (Junior Division), Prathipadu, East Godavari District Vice Sri K.Bhanu transferred.	II Additional Civil Judge (Junior Division) Machilipatnam, Krishna District	Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.

41.	SRI P.RAJAN UDAY PRAKASH Civil Judge (Junior Division), Muvva, Krishna District.	Civil Judge (Junior Division), Rajampeta, Kadapa District (Post Kept Vacant)	II Additional Civil Judge (Junior Division) Machilipatnam, Krishna District	II Additional Civil Judge (Junior Division), Kadapa.
42.	KUM. B.SIRISHA Court of Additional Civil Judge (Junior Division)-cum-VIII Additional Judicial Magistrate of First Class, Gannavaram, Krishna District.	III Additional Civil Judge (Junior Division) (Juvenile Court) Chittoor, Vice Sri S.Srinivas transferred.	V Additional Civil Judge (Junior Division), Vijayawada, Krishna District.	IV Additional Civil Judge (Junior Division), Chittoor.
43.	SMT. K.SRAVANI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jaggaiahpet, Krishna District.	II Additional Civil Judge (Junior Division), Nuzvid, Krishna District. Vice Smt. M.Siva Parvathi transferred.	VI Additional Judicial Magistrate for trial of cases under MV Act(Mobile Court)-cum-VI Additional Civil Judge (Junior Division), Vijayawada.	Smt. M.Siva Parvathi
44.	ON RELIEF SMT. M.SIVA PARVATHI, II Additional Civil Judge (Junior Division), Nuzvid, Krishna District.	Principal Civil Judge (Junior Division), Nuzvid, Krishna District (Post Kept Vacant)	-	Shall regularly assume charge as Principal Civil Judge (Junior Division), Nuzvid, Krishna District, which post she is holding FAC.
45.	SMT. MYLABATHULA SOBHA RANI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Jaggaiahpet, Krishna District.	IV Additional Civil Judge (Junior Division) (Juvenile Court) Guntur, Vice Ms.V.Navya Sri transferred.	VI Additional Judicial Magistrate for trial of cases under MV Act(Mobile Court)-cum-VI Additional Civil Judge (Junior Division), Vijayawada.	II Additional Civil Judge (Junior Division), Guntur.

46.	SRI V.VENKATESWAR RAO I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nuzvid, Krishna District.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Additional Civil Judge (Junior Division), Ongole, Prakasam District, Vice Ms. A.Salomi transferred.	II Additional Civil Judge (Junior Division), Nuzvid, Krishna District.	Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.
47.	SMT. N.JYOTHI III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate, Vijayawada, Krishna District.	II Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District, Vice Sri D.Dhana Raju transferred.	II Additional Civil Judge (Junior Division), Vijayawada, Krishna District.	I Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District.
48.	SMT. T.JYOTSNA DEVI Principal Civil Judge (Junior Division) Kurnool.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Pathikonda, Kurnool District, (Post Kept Vacant)	Special Judicial Magistrate of First Class, Excise Court, Kurnool.	Principal/ I Additional Civil Judge (Junior Division), Dhone, Kurnool District.
49.	SMT. G.VANDANA II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Kurnool	Additional Civil Judge (Junior Division), Nandigama, Krishna District, Vice Ms. Mellem Reshma transferred.	Special Judicial Magistrate of First Class, Excise Court, Kurnool.	VI Additional Judicial Magistrate for trial of cases under MV Act(Mobile Court)-cum-VI Additional Civil Judge (Junior Division), Vijayawada.
50.	SMT. M.KALYANI Special Judicial magistrate of First Class (M0bile) Court for trial of cases under P.C.R. Act-III Additional Civil Judge (Junior Division), Kurnool.	Principal Civil Judge (Junior Division), Bapatla, Guntur District, Vice Ms. G.Rukmini transferred.	Special Judicial Magistrate of First Class, Excise Court, Kurnool.	Additional Civil Judge (Junior Division), Bapatla, Guntur District.

51.	SRI ABDUL RAHMAN SHAIK Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Koilakuntla, Kurnool District.	III Additional Civil Judge (Junior division)-cum-III Additional Judicial Magistrate of First Class, Nellore, Vice Ms. B.Akila transferred.	Additional Civil Judge (Junior Division), Dhone, Kurnool District.	Principal Civil Judge (Junior Division), Nellore.
52.	SMT. B.AKILA III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Nellore. (Maritime Zone of India)	Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Addanki, Prakasam District, Vice Ms.S.Priyadarshini Nuthakki Transferred	Principal Civil Judge (Junior Division), Nellore.	Principal Civil Judge (Junior Division), Addanki, Prakasam District.
53.	SRI T.BHASKAR IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Nellore.	Civil Judge (Junior Division), Allagadda, Kurnool District, Vice Sri Madira Eswar Venkata Prasad transferred.	I Additional Civil Judge (Junior Division), Nellore.	Additional Civil Judge (Junior Division), Dhone, Kurnool District.
54.	SMT.G.DEVIKA V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate of First Class, Nellore.	I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate, Vijayawada, Krishna District (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Nellore.	II/III Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
55.	SMT. NALLABOLU LAVANYA Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-VI Additional Civil Judge (Junior Division), Nellore.	Civil Judge (Junior Division), Madugula, Visakhapatnam District (Post Kept Vacant)	Judicial Magistrate of First Class, for Railways, Nellore.	Principal Civil Judge (Junior Division), Chodavaram, Visakhapatnam District.

56.	SRI T.SUYODHAN Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Act-cum-VIII Additional Civil Judge (Junior Division), Nellore.	Principal Civil Judge (Junior Division) Rayachoti, Kadapa District, (Post Kept Vacant)	Judicial Magistrate of First Class, for Railways, Nellore.	Additional Civil Judge (Junior Division), Rayachoti, Kadapa District.
57.	SRI P.LOKANADHAM I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Gudur, Nellore District.	Principal Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Kadiri, Ananthapuramu District Vice Ms. S.Prathima transferred.	Principal Civil Judge (Junior Division), Gudur, Nellore District.	He shall take charge of his post and also the post of Additional Civil Judge (Junior Division), Kadiri from Principal Civil Judge (Junior Division) Penukonda, Ananthapuramu District.
	Sri P.Lokanatham, after assumption of charge as Principal Civil Judge (Junior Division), Kadiri, he shall be in FAC to the post of Additional Civil Judge (Junior Division), Kadiri until further orders.			
58.	SRI CH.BARATH KAMAL Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kota, Nellore District.	Civil Judge (Junior Division) Lakkireddypally, Kadapa District (Post Kept Vacant)	Principal Civil Judge (Junior Division), Gudur, Nellore District.	III Additional Civil Judge (Junior Division), Kadapa.
59.	SMT. J.KATYAINI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovur, Nellore District.	I Additional Civil Judge (Junior Division), Chirala, Prakasam District Vice Ms.Nishad Naaz Shaik transferred.	Principal Civil Judge (Junior Division), Kavali, Nellore District.	Civil Judge (Junior Division), Parchur, Prakasam District.
60.	SRI S.ANIL KUMAR Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sullurpet, Nellore District.	Special Judicial Magistrate of First Class, Excise Court, Kurnool, Vice Smt. M.Sarojanamma transferred.	Principal Civil Judge (Junior Division), Gudur, Nellore District.	Smt. M.Sarojanamma

61.	ON RELIEF SMT. M.SAROJANAMMA, Special Judicial Magistrate of First Class, Excise Court, Kurnool	Principal Civil Judge (Junior Division), Kurnool, Vice Smt. T.Jyothsna Devi transferred.	-	She shall regularly assume charge as Principal Civil Judge (Junior Division), Kurnool, which post she is holding full additional charge.
62.	SMT. O.ANUSHA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Venkatagiri, Nellore District.	I Additional Civil Judge (Junior Division), Nuzvid, Krishna District, Vice Sri V.Venkateswara Rao transferred.	Principal Civil Judge (Junior Division), Gudur, Nellore District.	II Additional Civil Judge (Junior Division), Nuzvid, Krishna District.
63.	MS. P.SAMYUKTHA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Naidupet, Nellore District.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Sullurpet, Nellore District, Vice Sri S.Anil Kumar transferred.	Principal Civil Judge (Junior Division), Gudur, Nellore District.	Her post and also the post of Additional Civil Judge (Junior Division), Sullurpet from Principal Civil Judge (Junior Division), Gudur, Nellore District.
	Ms. P.Samyuktha, after assumption of charge as Principal Civil Judge (Junior Division), Sullurpet, she shall be in FAC to the post of Additional Civil Judge (Junior Division), Sullurpet until further orders.			
64.	SMT. V.SILPA III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Ongole, Prakasam District.	Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition and Excise Act-cum-VI Additional Civil Judge (Junior Division), Chittoor, (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Ongole, Prakasam District.	III/IV Additional Civil Judge (Junior Division), Chittoor.

65.	MS. A.SALOMI Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Additional Civil Judge (Junior Division), Ongole, Prakasam District.	I Additional Civil Judge (Junior Division), Narasaraopet, Guntur District, Vice Ms. T.Pravalika transferred.	Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.	II Additional Civil Judge (Junior Division), Narasaraopet, Guntur District.
66.	SMT. S.PRIYA DARSHINI NUTHAKKI Additional Civil Judge (Junior Division)-cum-Additional Judicial Magistrate of First Class, Addanki, Prakasam District.	Civil Judge (Junior Division), Bhimadole, West Godavari District, Vice Sri T.Anjani S.S.Rama Aditya Rishik transferred.	Principal Civil Judge (Junior Division), Addanki, Prakasam District.	Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
67.	SMT. SHAIK REHANA Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Chirala, Prakasam District.	III Additional civil Judge (Junior Division)-cum-III Additional Judicial Magistrate, Vijayawada, Krishna District, Vice Smt. N.Jyothi transferred.	Civil Judge (Junior Division), Parchur, Prakasam District.	II Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
68.	Ms. NISHAD NAAZ SHAIK I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Chirala, Prakasam District.	IV Additional Civil Judge (Junior division)-cum-IV Additional Judicial Magistrate of First Class, Nellore, Vice Sri T.Bhaskar transferred.	Civil Judge (Junior Division), Parchur, Prakasam District.	I Additional Civil Judge (Junior Division), Nellore.
69.	SMT.B.MARY SARA DANAMMA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Giddalur, Prakasam District.	Special Judicial Magistrate of First Class, Excise Court Guntur, Vice Smt. G.Spandana transferred.	Principal Civil Judge (Junior Division), Giddalur, Prakasam District.	V Additional Civil Judge (Junior Division), Guntur.

70.	SRI K.BHARATH CHANDRA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kanigiri, Prakasam District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Giddalur, Prakasam District Vice Smt. B.Mary Sara Danamma transferred.	Civil Judge (Junior Division), Podili, Prakasam District.	Principal Civil Judge (Junior Division), Giddalur, Prakasam District.
71.	SMT. D.SRI BHARANI Special Judicial Magistrate of First Class, Excise Court, Srikakulam.	Principal Civil Judge (Junior Division), Narsipatnam, Vice Sri S.Madhusudhan Rao transferred.	I Additional Civil Judge (Junior Division), Srikakulam.	Principal Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
72.	SMT. S.MANI Civil Judge (Junior Division), Amadalavalasa, Srikakulam District.	II Additional Civil Judge (Junior Division), Kakinada (notified as CID Court) Vice Ms. M.Prasanna Lakshmi transferred.	I Additional Civil Judge (Junior Division), Srikakulam.	I Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
73.	SMT. C.HARI PRIYA Civil Judge (Junior Division), Narasannapet, Srikakulam District.	Civil Judge (Junior Division), Palakonda, Srikakulam District, Vice Sri A.Vijay Raj Kumar transferred.	Civil Judge (Junior Division), Kotabommali, Srikakulam District.	Civil Judge (Junior Division), Kottur, Srikakulam District.
74.	SRI A.VIJAY RAJ KUMAR Civil Judge (Junior Division), Palakonda, Srikakulam District.	Civil Judge (Junior Division), Gajapathinagaram, Vizianagaram District, Vice Ms. B.Kanaka Lakshmi transferred.	Civil Judge (Junior Division), Kottur, Srikakulam District.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.

75.	SRI A.RAMU Additional Civil Judge (Junior Division), Sompeta, Srikakulam District.	Judicial Magistrate of First Class, Paderu, Visakhapatnam District (Post Kept Vacant)	Civil Judge (Junior Division), Ichapuram, Srikakulam District.	Principal Civil Judge (Junior Division), Chodavaram, Visakhapatnam District.
76.	SRI M.S.H.R.TEJA CHAKRAVARTI Civil Judge (Junior Division), Tekkali, Srikakulam District.	Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram (notified as CID Court), Vice Smt. B.Ramya transferred.	Civil Judge (Junior Division), Kotabommali, Srikakulam District.	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.
77.	SMT. NIKITA SENGHER Rent Controller-cum-IV Additional Civil Judge (Junior Division)-cum-X Additional Judicial Magistrate, Visakhapatnam.	III Additional Civil Judge (Junior Division)-cum-XIII Additional Judicial Magistrate, Anakapalle, Visakhapatnam District (Post Kept Vacant)	III Additional Civil Judge (Junior Division), Visakhapatnam.	II Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
78.	SMT. K.LALITHA DEVI VII Judicial Magistrate (Special Mobile Court) Visakhapatnam.	I Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District, Vice Ms. D.Arundathi transferred.	V Additional Judicial Magistrate, Visakhapatnam.	II Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.
79.	SRI S.MADHU SUDHAN RAO Principal Civil Judge (Junior Division), Narsipatnam, Visakhapatnam District.	Civil Judge (Junior Division), Kamalapuram, Kadapa District (Post Kept Vacant)	Principal Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.	III Additional Civil Judge (Junior Division), Kadapa.

80.	SMT. P.SWATHI BHAVANI Principal Civil Judge (Junior Division), Yellamanchili, Visakhapatnam District.	I Additional Civil Judge (Junior Division)-cum-XV Additional Judicial Magistrate, Bheemunipatnam, Visakhapatnam District, Vice Ms. D.Soujanya transferred.	I Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.	Smt. D.Soujanya
81.	ON RELIEF SMT. D.SOUJANYA, I Additional Civil Judge (Junior Division)-cum-XV Additional Judicial Magistrate, Bheemunipatnam, Visakhapatnam District.	Principal Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate, Bheemunipatnam, Visakhapatnam District (Post Kept Vacant)	-	She shall regularly assume charge as Principal Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate, Bheemunipatnam, Visakhapatnam District, which post she is holding FAC.
82.	SRI T.VEERA RAGHAVENDRA Additional Civil Judge (Junior Division), Yellamanchili, Visakhapatnam District.	IV Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District, Vice Ms. P.Sai Sudha transferred.	I Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.	V Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
83.	SMT. L.DEVI RATNA KUMARI Principal Civil Judge (Junior Division), Vizianagaram	Principal Civil Judge (Junior Division), Peddapuram, East Godavari District, Vice Sri G.Harsha Vardhan transferred.	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.	Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.
84.	SMT. B.RAMYA Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram (notified as CID Court)	Civil Judge (Junior Division), Amadalavalasa, Srikakulam District, Vice Smt. S.Mani transferred.	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.	I Additional Civil Judge (Junior Division), Srikakulam.

85.	MS. B.KANAKA LAKSHMI Civil Judge (Junior Division), Gajapathinagaram, Vizianagaram District.	Civil Judge (Junior Division), Srungavarapu Kota, Vizianagaram District, Vice Ms. S.Vani transferred.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.	Civil Judge (Junior Division), Kothavalasa, Vizianagaram District.
86.	SRI K.RAMESH Civil Judge (Junior Division), Salur, Vizianagaram District.	Additional Civil Judge (Junior Division), Yellamanchili, Visakhapatnam District, Vice Sri T.Veera Raghavendra transferred.	Additional Civil Judge (Junior Division), Bobbili, Vizianagaram District.	I Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
87.	MS. S.VANI Civil Judge (Junior Division), Srungavarapu Kota, Vizianagaram District.	Civil Judge (Junior Division), Narasannapet, Srikakulam District, Vice Smt. C.Hari Priya transferred.	Civil Judge (Junior Division), Kothavalasa, Vizianagaram District.	Civil Judge (Junior Division), Kotabommali, Srikakulam District.
88.	SRI D.DHANA RAJU II Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District.	II Additional Civil Judge (Junior Division), Guntur, Vice Smt. V.Deepthi transferred.	I Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District.	Smt. V.Deepthi
89.	ON RELIEF SMT. V.DEEPTHI, II Additional Civil Judge (Junior Division), Guntur	Principal Civil Judge (Junior Division), Guntur	-	Shall regularly assume charge as Principal Civil Judge (Junior Division), Guntur, which post she is holding FAC.

90.	SMT. J.B.T S.DEVI I Additional Civil Judge (Junior Division), Kovvur, West Godavari District.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act-cum-IV Additional Civil Judge (Junior Division), Machilipatnam, Krishna District, Vice Ms. M.Venkata Vahini transferred.	II Additional Civil Judge (Junior Division), Kovvur, West Godavari District.	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.
91.	SRI KANCHI SRINIVAS Additional Civil Judge (Junior Division), Narasapur, West Godavari District.	Principal Civil Judge (Junior Division), Sompeta, Srikakulam District, (Post Kept Vacant)	Principal Civil Judge (Junior Division), Narsapur, West Godavari District.	He shall take charge of his post and also the post of Additional Civil Judge (Junior Division), Sompeta, from Civil Judge (Junior Division), Ichapuram, Srikakulam District.
	Sri Kanchi Srinivas, after assumption of charge as Principal Civil Judge (Junior Division), Sompeta, he shall be in FAC to the post of Additional Civil Judge (Junior Division), Sompeta, until further orders.			
92.	MS. D.ARUNDATHI I Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.	I Additional Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Gudiwada, Krishna District, Vice Smt. P.Gayathri transferred.	II Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.	Smt. P.Gayathri.
93.	ON RELIEF SMT. P.GAYATHRI, Additional Civil Judge (Junior Division), Gudiwada, Krishna District.	Principal Civil Judge (Junior Division), Gudiwada, Krishna District.	-	She shall regularly assume charge as Principal Civil Judge (Junior Division), Gudiwada, Krishna District, which post she is holding FAC.

94.	SRI A.VENKATA NAGARAJU II Additional Civil Judge (Junior Division), Tanuku, West Godavari District.	Civil Judge (Junior Division), Satyaveedu, Chittoor District (Post Kept Vacant)	I Additional Civil Judge (Junior Division), Tanuku, West Godavari District.	Additional/ Principal Civil Judge (Junior Division), Puttur, Chittoor District.
95.	SRI T.ANJANI S.S.RAMA ADITYA RISHIK Civil Judge (Junior Division), Bhimadole, West Godavari District.	Rent Controller- cum-IV Additonal Civil Judge (Junior Division), Vijayawada, Krishna District, Vice Dr.Ch.Srinivasa Babu transferred.	Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.	Dr. Ch.Srinivasa Babu
96.	ON RELIEF DR. CH.SRINIVASA BABU, Rent Controller-cum-IV Additional Civil Judge (Junior Division), Vijayawada, Krishna District.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate, Vijayawada, Krishna District (Post Kept Vacant)	-	II Additional Civil Judge (Junior Division), Vijayawada.
97.	DR. K.SARADA, Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate, Visakhapatnam, (Post Kept Vacant)	-	I Additional Civil Judge (Junior Division), Visakhapatnam.
	Dr. K.Sarada, after assuming charge as Principal Civil Judge (Junior Division), Visakhapatnam, she shall be in FAC to the post of Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam, until further orders.			
98.	SMT. CH.SRIVIDYA, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram, Vice Sri M.Srinivasa Rao transferred.	I Additional Civil Judge (Junior Division) Srikakulam.	Sri M.Srinivasa Rao transferred.

99.	ON RELIEF SRI M.SRINIVASARAO (MURALA), Special Judicial Magistrate of First Class Excise Court, Vizianagaram.	Principal Civil Judge (Junior Division), Vizianagaram Vice Smt. L.Devi Ratna Kumari transferred.	-	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.
100.	SRI P.RAHUL AMBEDKAR, Principal Civil Judge (Junior Division), Dhone, Kurnool District.	Civil Judge (Junior Division), Atmakur, Kurnool District (Post Kept Vacant)	I Additional Civil Judge (Junior Division) Dhone, Kurnool District	Civil Judge (Junior Division), Nandikotkur, Kurnool District.
101.	SMT. MELLEM RESHMA, Additional Civil Judge (Junior Division), Nandigama, Krishna District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadapa. (Juvenile Court, notified as CID Court), Vice Ms. J.Nandini transferred.	VI Additional Judicial Magistrate for trial of cases under MV Act(Mobile Court)-cum-VI Additional Civil Judge (Junior Division), Vijayawada.	II Additional Civil Judge (Junior Division), Kadapa.
102.	SRI MADIRA ESWAR VENKATA PRASAD, Civil Judge (Junior Division), Allagadda, Kurnool District.	II Additional Civil Judge (Junior Division), Kadapa, Vice Smt. K.Bhargavi transferred.	Additional Civil Judge (Junior Division), Dhone, Kurnool District.	Smt. K.Bhargavi
103.	ON RELIEF SMT. K.BHARGAVI, II Additional Civil Judge (Junior Division), Kadapa.	Principal Civil Judge (Junior Division), Kadapa (Post Kept Vacant)	-	III Additional Civil Judge (Junior Division), Kadapa.
104.	SMT. S.ANUSHA, Additional Judicial Magistrate of First Class, Sullurpet, Nellore District.	Special Judicial magistrate of First Class (Mobile) Court for trial of cases under P.C.R. Act-III Additional Civil Judge (Junior Division), Kurnool, Ms. M.Kalyani transferred.	Principal Civil Judge (Junior Division), Gudur, Nellore District.	Special Judicial Magistrate of First Class, Excise Court, Kurnool.

105.	SMT. K.KRISHNAVENI, Civil Judge (Junior Division), Tadipatri, Ananthapuramu District.	II Additional Civil Judge (Junior Division), Tanuku, West Godavari District, vice Sri A.Venkata Nagaraju, transferred.	Principal Civil Judge (Junior Division), Gunthakal, Ananthapuramu District.	I Additional Civil Judge (Junior Division), Tanuku, West Godavari District.
106.	SMT. Y.PREMALATHA Civil Judge (Junior Division), Cheepurupalli, Vizianagaram District	II Additional Civil Judge (Junior Division)-cum-VIII Additional Judicial Magistrate, Visakhapatnam (Post Kept Vacant)	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.	III Additional Civil Judge (Junior Division)-cum- IX Additional Judicial Magistrate, Visakhapatnam

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relieved and join in their new posts on **or before 02.05.2025 without fail.**
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
12. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizianagaram and Eluru.
13. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.